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TOKEN NUMBER 2891

FILED AS WP(S)

WRIT STAMP REPORTING

**GHANSHYAM KUMAR GUPTA & OTHERS**

**VS**

**THE STATE OF JHARKHAND**

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**DB**

**CVT CLR**

**CFS**

**PETITION Rs 250/-**

**AFFIDAVIT Rs 20/-**

**VAKALATNAM Rs 30/-**

1. Copy may be serviced to respondent number 6
2. Typed copy of page number 50 not matching completely with its true copy
3. CFS worth Rs 500/- is payable
4. Annexure number of the document written in para-1 & prayer portion and synopsis may be corrected
5. A date 7.10.2006 in para 1 not matching with the date in prayer portion
6. Date of sign sworn verification by Advocate clerk and date mentioned in the seal of learned oath commissioner may be verified
7. Letter number mentioned in subpara 14 may be corrected as per Ann2

**Reported in both copy**

**Sameer**

**19.06.2020**

**Reported in both copy**

**Sameer**

**19/06/2020**  
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